

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.09
C.P./4/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J):
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of: Mr. Amiyadhar Baruah & others
V/s
Rowriah Estate Pvt. Ltd. & others

Section: Under Section 59, 117, 213, 241, 243, 244 &
447 of the Companies Act, 2013

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. B. DEBNATH	CS	Petitioners	Present in video
2.	MS. NEHA SOMANI	PCS	R-1, 4, 5 & 6	Conference
3.	MR. S. R. GOGOI	Advocate	R-12	
4.	MS. SWATI TEJAWAT	CA	R-11	
5.	Ms. A.NEOG	Advocate	R 2-3	

ORDER

Date of Order: 18.05.2023

This matter is taken up through Video Conferencing. Heard the learned Counsels appearing for the Petitioners and the Respondents No. 1, 2,3, 4, 5, 6, 11 and 12. It is submitted by the Learned Counsel appearing for the Petitioner that some IAs connected to this matter have been filed but the same are not listed today. The Learned Counsel of the Petitioner is directed to furnish the copies of these IAs to all the Respondents and the Respondents may file reply within 15 days from the receipt of the IAs, with copy to the Petitioner and the Petitioner may file rejoinder, if any, within 10 days thereafter with advance copy to the Respondents. Interim Order passed earlier shall continue till next date of hearing.

2. **List the matter on 20.07.2023.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**